प्रहन सं. [क. 769]

किल्ल वा॰फ़॰ कर्षांगां 9 – 769 हेल थी किल्ला जैन, स्तन में ठन्टे दिनांग – 12-05-2025 पारीशिए का पृष्ट – प्र

Total No of Aadhar Machines Running at Mandsaur Constituency

S. No.	Registrar Name	Sub_District	District	Center Address	year from which aadhar machines are operating
1	CSC e-GOV.	Mandsaur	Mandsaur	Kamla Nehru School Atlm Goudam Road Post Office ke Samne	2016
2	CSC e-GOV.	Mandsaur	Mandsaur	Kamla Nehru School Atlm Goudam Road Post Office ke Samne	2016
3	Madhya Pradesh State Electronics Development Corporation	Mandsaur	Mandsaur	Janpad Panchayat Parisar Mandsaur	2016
4	Madhya Pradesh State Electronics Development Corporation	Mandsaur	Mandsaur	Janpad Panchayat Parisar Mandsaur	2016
5	Madhya Pradesh State Electronics Development Corporation	Mandsaur	Mandsaur	Tehsil Campus Dalauda	2016
6	Madhya Pradesh State Electronics Development Corporation	Mandsaur	Mandsaur	Zonal Karyalay Nagar Pallka Parishad Purana RTO Shawan Mandsaur	2022
7	Bank of India	Mandsaur	Mandsaur	Lok Sewa Kendra Sanjay Gandhi Udhyan Mandsaur	2016
8	Union Bank of India	Mandsaur	Mandsaur	Nal Aabadi Bank of India Mandsaur	2020
9	IDBI	Mandsaur	Mandsaur	Union Bank Branch Mandsaur	2021
10	UCO BANK	Mandsaur	Mandsaur	IDBI MANDSAUR BRANCH	2021
11	BANK OF BARODA	Mandsaur	Mandsaur	UCO BANK BRANCH DALAUDA	2021
12	Central Madhyapradesh Gramin Bank	Mandsaur	Mandsaur	BANK OF BARODA BRANCH MANDSAUR	2021
13	Indapost	Mandsaur	Mandsaur	Central Madhyapradesh Gramin Bank Branch Mandsaur	2021
14	Indapost	Mandsaur	Mandsaur	Mandsaur City Post Office	2016
15	Indapost	Mandsaur	Mandsaur	Atlm Godam Road Nal Aabadi Mandsaur	2016
	Indapost	Mandsaur	Mandsaur	Post Office Dalauda	2016

अनुपमा अधिकारी
मध्यप्रदेश शासन
विज्ञान एवं प्रौद्योगिकी विभाग
(साखा-1)

जिला ई-गवर्नेस प्रबंधक
जिला मंदसौर (म.प्र.)

Arun Shaker
30/2/25

वि.स.म.प्रश.क्र.-769 द्वारा श्री विपीन जैन, सदन मे उत्तर दि. 12/03/2025

112507/2023/Projects

परिशिष्ट - 2

(7)

No. HQ-27/06/2022-TNG-TST-HQ
Government of India
Ministry of Electronics & Information Technology
Unique Identification Authority of India
(Training, Testing & Certification Division)

7th Floor, UIDAI Headquarter,
Bangla Sahib Road, Behind Kali Mandir,
Gole Market, New Delhi – 110 001
Dated 17th February, 2023

Standard Operating Procedure (SOP) for Training, Testing and Certification of Enrolment & Update (E&U) Operators

1. **Purpose:**

   To define the Standard Operating Procedure (SOP) for the training, testing and certification of Enrolment & Update Operators in Aadhaar ecosystem within the framework of Training, Testing & Certification Policy dated 02.01.2023 of UIDAI.

2. **Scope:**

   This SOP is applicable to Enrolment & Update Operators in the Aadhaar ecosystem.

3. **Regulatory framework:**

   As per Regulation 25 of Unique Identification Authority of India (Enrolment and Update) Regulations, 2016 (No. 1 of 2016),
   i. an enrolling agency shall ensure that the operators, supervisors, and other enrolment staff employed or engaged by it are duly certified for carrying out enrolment through a certification process as may be specified by the Authority.
   ii. The Authority may designate testing and certification agencies for this purpose.
   iii. The Authority may specify the minimum qualifications required for being engaged for any of the roles in the enrolment process, the process of their appointment, and the detailed roles and responsibilities of such personnel.

4. **Eligibility:**

   The minimum qualification criteria for an Enrolment & Update Operator is as under:

   12th (Intermediate/Senior Secondary)
   or
   Matriculation + 2 years ITI
   or
   Matriculation + 3 years Polytechnic Diploma

   [In case of India Post Payments Bank (IPPB)/Anganwadi Asha Worker - 10th (Matriculation)]

5. **Procedure:**

   i. In order to become an Aadhaar Enrolment & Update Operator, the candidates sponsored by any active Registrar/ Enrolment Agency of UIDAI, shall be required to register on the link (as per the instructions) given under 'Training, Testing & Certification Ecosystem' available on the UIDAI

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⑧

website (https://uidai.gov.in) . Any candidate attempting to register with incorrect Registrar/ Enrolment Agency combination and/or multiple registrations with single mobile number / email-id shall be debarred permanently. (Candidates without the sponsorship/authorization of an active Registrar/Enrollment Agency are not allowed to register).

ii. The candidates shall be required to undergo online training on Learning Management System (LMS) Portal of UIDAI (https://e-learning.uidai.gov.in/login/index.php).

iii. After online training on LMS, the candidate will be required to take an assessment test.

iv. Once the candidate passes the assessment test, he/ she shall undergo classroom training, provided by the Training Partner, duly identified by UIDAI, followed by a 'Certification Examination'.

v. For appearing in 'Certification Examination', the candidate should carry the authorization letter (in original) issued from the Registrar/ Enrolment Agency; else the candidate will not be allowed to appear for the examination. The format of Authorization letter has already been shared with Registrars/Enrolment Agencies. (Annexure 'A').

vi. Passing in the above said 'Certification Examination' will enable the candidate to onboard in Aadhaar ecosystem as 'E&U Operator' under the Registrar/Enrolment Agency (authorizing the candidate with a Certificate with three (3) years validity). In case, the candidate fails in the said 'Certification Examination', there should be a gap of minimum of 1 (one) month for re-appearing in the next Certification Examination. Further, if any candidate, already working under a Registrar/ Enrolment Agency, wants to work as an Operator for a different Registrar/ Enrolment Agency, then he/she will have to appear afresh for the Certification Examination, duly authorized by the respective Registrar/Enrolment Agency.

vii. Once on-boarded, the Operators shall be required to go for refresher training every year.

viii. The Operators will be required to reappear in the Certification Examination, within 6 (six) months from the expiry of the current Certificate validity. Reappearance and passing in Certification Examination will extend the validity of existing Certificate for further three (3) years from its date of expiry. In case, the candidate fails in Certification Examination, there will be a gap of minimum 15 days for re-appearing in Certification Examination.

6. **Phase-wise re-certification of existing E&U Operators:**

For the existing E&U Operators in Aadhaar ecosystem, the training, testing and certification will be done in phases, as follows:

Period of certification of Operators	Operators will have to take Certification Examination
before 1st January 2011	before 1st May, 2023
1st January 2011 to 31st December 2013	before 1st August, 2023
1st January 2014 to 31st December 2016	before 1st November, 2023
1st January 2017 to 31st December 2019	before 1st February, 2024
1st January 2020 to 31st December 2022	before 1st May, 2024

(RVN Srinivas)
Director, TT&C Division

श्रीनिवास/RVN SRINIVAS
निदेशक / Director
भारतीय विशिष्ट पहचान प्राधिकरण/Unique Identification Authority of India
इलेक्ट्रॉनिकी एवं सूचना प्रौद्योगिकी मंत्रालय/Ministry of Electronics & I.T.
भारत सरकार, नई दिल्ली -110001/Govt. of India, New Delhi-110001

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(शाखा-1)